

(18)

Central Administrative Tribunal
Principal Bench

O.A. No. 318 of 1998

New Delhi, dated this the 8th December, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Pradeep Kumar Singh,
C/o Shri Swadesh Kumar Singh,
SA-20, Shivalik Hostel,
IIT, Hauz Khas,
New Delhi-110016. Applicant

(By Advocate: Shri Gopal Prasad)

Versus

Union of India through
the Secretary,
Ministry of Personnel,
Public Grievances & Pensions,
Dept. of Personnel & Training,
New Delhi. Respondents

(By Advocate: Shri V.S.R. Krishna)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. Applicant's counsel Shri Gopal Prasad very fairly concedes that the present O.A. is squarely covered by the Tribunal's order dated 3.5.99 in O.A. No. 294/98 whereby that O.A. was dismissed.

3. This statement of applicant's counsel is noted and accordingly O.A. No. 318/99 is also dismissed. No costs.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/